

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 226/2001  
IN  
OA 1674/1999

30

New Delhi, this the 12th day of July, 2001

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)  
HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

Shri Ramanand  
S/o Shri Bangali  
R/o Railway Tent Sarai  
Rohilla Railway Station, Delhi  
employed as Gang-man under Senior  
Section Engineer/Construction  
Permanent Way, Northern Railway  
Near Delhi Cantt, Rly. Station  
Delhi Cantt.

...Petitioner

(By Advocate Shri R.K.Shukla proxy  
for Shri S.N.Shukla)

V E R S U S

1. Shri S.P.Mehta  
General Manager  
Northern Railway  
Baroda House  
New Delhi - 110 001.
2. Shri S.R.Ujlayan  
Chief Administrative Officer/Const.  
Northern Railway  
Kashmere Gate, Delhi - 110 006.
3. Shri R.C.Puri  
Dy. Chief Engineer/Construction  
Tilak Bridge, Mahabat Khan Road  
New Delhi - 110 001.
4. Shri D.R.Malik  
Senior Section Engineer/Constn.  
Permanent Way, Northern Railway  
Near Delhi Cantt. Rly. Station,  
Delhi Cantt.

...Respondents

(By Advocate P.M.Ahlawat)

O R D E R (ORAL)

BY HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)

We have heard both the learned counsel for the  
parties further on CP 226/2001.

2. As already mentioned in our previous order  
dated 10-7-2001, Shri R.K.Shukla, learned proxy  
counsel has reiterated his submissions that the

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respondents have committed wilful contempt of the Tribunal's order dated 17-11-2000 by passing the order of 5-1-2001 when according to him RA 156/2001 filed by the respondents was pending. That RA was dismissed by order dated 30-4-2001. ~~JB~~ Admittedly respondents have issued order dated 15-2-2001 (Annexure CA-1). Learned proxy counsel for the petitioner has not submitted that the order dated 15-2-2001 is in any way contrary to the Tribunal's order in OA 1674/99.

(31)

3. In the above circumstances, as there is no wilful disobedience of the Tribunal's order by the respondents, CP 226/2001 is dismissed. Notices to the alleged contemnors are discharged. File be consigned to the Record Room.

(GOVINDAN S TAMPI  
MEMBER (A)

/vikas/

Lakshmi  
(SMT. LAKSHMI SWAMINATHAN)  
VICE-CHAIRMAN (J)